FOURTEENTH KERALA LEGISLATIVE ASSEMBLY SIXTEENTH SESSION BULLETIN - PART II October 10, 2019.

No.722

Time Schedule of Ballot to determine priority of Members giving notice for moving motions for leave to introduce Private Members' Bills and for introducing Private Members' Resolutions.

Members' Business are on 1st, 8th and 15th of November, 2019 as per the Calendar of Sittings of the Sixteenth Session of the Fourteenth Kerala Legislative Assembly. The Private Members' Business will come up in such a manner that the business relating to Private Members' Bills and that relating to Private Members' Resolutions shall be taken up for discussion on alternate Fridays commencing with the business relating to Private Members' Bills as per Direction No.15 of the Hon'ble Speaker dated May 10, 1993. As such, the business relating to Private Members' Bills will come up on 1st and 15th of November 2019. The relative precedence of Members entitled to move Bills on the allotted day will be determined by ballot. The last date for giving notice for Bills (with copy of Bills) and the date of ballot is as shown in the table below.

Sl. No	Date of discussion of Private Members' Bills	Last date for giving notice for Bills to be included in the Ballot	Date of Ballot
1	2019 November 1	2019 October 16	2019 October 24
	Friday	Wednesday	Thursday
2	2019 November 15	2019 October 30	2019 November 7
	Friday	Wednesday	Thursday

As per the Direction mentioned in pre-para, the business relating to Private Members' Resolutions will come up only on 8th of November 2019. The relative precedence of Members entitled to move resolutions on the allotted day will be determined by ballot.

The Members who secure the first three places in the ballot for resolutions may give notice for one resolution each.

The last day on which notice is to be given for including the names of Members in the ballot, the date of ballot and the date before which a Member who wins in the ballot has to give notice for the resolutions are as shown in the table given below.

Date of discussion of Private Members' Resolutions	Last date for giving notice of names to be included in the Ballot	Date of Ballot	Date before which notice of resolution has to be given by Members getting priority in the Ballot
2019 November 8	2019 October 28	2019 October 30	2019 November 2
Friday	Monday	Wednesday	Saturday

The ballot to determine the relative precedence of Private Members' Bills and Resolutions will be held in the Office of the Deputy Secretary, Legislation (Room No.408, Assembly Building) at 4.00 pm on the dates mentioned in the above tables.

S.V. Unnikrishnan Nair, Secretary.